

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-201**  
IB-1393(ND)/2019

**IN THE MATTER OF:**

M/s. Diamond Traexim Pvt. Ltd.

**Vs.**

M/s. Victory Infraprojects Pvt. Ltd.

....APPLICANT

....RESPONDENT

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 26.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SMT SUMITA PURKAYASTHA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Abhishek Anand, Mr. Tushar Tyagi, Advocates

For the Respondent

:


For the Intervener

:

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 23.03.2020.

  
**(Madhu Narula)**  
**Court Officer**